

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2018

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**The Tata Power Company Ltd. (Distribution) ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Kapoor
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey for R-2

Ms. Nikita Choukse R-3

ORDER

List the matter for hearing on **08.08.2019**, as agreed by learned counsel for both the parties.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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